

generally be posted to difficult areas.

(j) In case of partial deviation from the Transfer Rules for any reasons to be recorded in writing, prior approval of the Engineer-in-Chief should be obtained.

Cost of Procurement of Wheat

1165. **SHRI K. MALLANNA:** Will the Minister of AGRICULTURE be pleased to state:

(a) the details of per quintal procurement cost of wheat by the Food Corporation of India after taking into account the expenditure on storage accommodation and transport;

(b) the details regarding the price per quintal at which wheat is supplied at a subsidised rate; and

(c) the difference between the cost of wheat at the F.C.I. godown and the price at which it is supplied to the flour mills?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) At the procurement price of Rs. 130/- per quintal fixed for 1981-82 marketing season the economic cost of wheat is estimated at Rs. 182.95 per quintal.

(b) The Central issue prices of wheat fixed with effect from 1-4-1981 are as under:—

Rs. 145/ per quintal for Public Distribution System.

Rs. 155/ per quintal for roller flour mills.

(c) The difference between the estimated economic cost of wheat and the price at which it is supplied to roller flour mills comes to Rs. 27.95 per quintal w.e.f. 1-4-1981.

Sugar Production

1166. **SHRI B. V. DESAI:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that during the month of May, 1981 sugar production touched 52 lakh tonnes as against 38.50 lakh tonnes in 1979-80;

(b) if so, whether with the carry-over stock of 6.8 lakh tonnes total sugar available is sufficient to meet the domestic requirements till the crushing season commences;

(c) whether prospects of sugar production during the next crushing season also appear to be very high, if so, to what extent;

(d) whether in view of this comfortable position of sugar production in the country the prices are likely to come down; and

(e) if not, the main reasons for the same?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Sugar production during the month of May, 1981 was 0.78 lakh tonnes as against 0.45 lakh tonnes during the corresponding month last year. The total sugar production in 1980-81 sugar year (October-September) is estimated at about 51.4 lakh tonnes as against 38.59 lakh tonnes in 1979-80 sugar year.

(b) With the carryover stock of 6.82 lakh tonnes as on 1-10-1980 and the estimated production of 51.40 lakh tonnes in 1980-81 sugar year, the total availability would amount to 58.22 lakh tonnes. This together with 2 lakh tonnes of imported sugar will be sufficient to meet the domestic requirement till the crushing season commences for 1981-82 sugar year.

(c) It is too early to make reliable estimates of sugar production in 1981-82 sugar year. However, taking into account the higher sugarcane production expected for the next season, the sugar production in 1981-82 sugar year is also expected to be substantially higher than the estimated production of 51.4 lakh tonnes for the current sugar year.

(d) Yes, Sir. In view of higher sugar production expected next year, the sugar prices are also expected to show a declining trend.

(e) The Question does not arise.

Distribution of Vested Land to Landless Peasants

1167. SHRI SAMAR MUKHERJEE: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the amount of vested land so far distributed to landless peasants by the States till 31st December, 1980 State-wise, separately; and

(b) the percentage of SC and ST benefited; State-wise?

THE MINISTER OF STATE IN THE MINISTERIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b). A statement is attached.

Statement

State	Area distributed upto 31-12-1980 under revised ceiling laws (Acres)	Percentage of SC and ST beneficiaries
Andhra Pradesh	2,85,227	64.8
Assam	3,12,802	15.2
Bihar*	1,31,000	65.4
Gujarat	3,879	82.8
Haryana**	9,313	50.6
Himachal Pradesh	3,500	76.7
Jammu & Kashmir
Karnataka	46,199	59.7
Kerala	50,379	45.7
Madhya Pradesh	77,616	70.9
Maharashtra	2,80,601	52.2
Manipur
Orissa	1,00,157	72.7
Punjab	10,596	46.7
Rajasthan***	1,21,809	56.1
Tamil Nadu	53,524	42.9
Tripura	46	39.7
Uttar Pradesh***	55,551	73.7
West Bengal	54,271	61.0
Dadra & Nagar Haveli****	3,192	100.0
Delhi
Pondicherry	837	74.5
Total	17,69,099	53.6

*Upto 31-8-80

**Upto 31-7-80

***Upto 30-9-80

****Upto 31-10-80